

ITEM NO.108

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETRY

Respondent(s)

([FOR FINAL HEARING])

Date : 11-09-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. P.V. Dinesh, Sr. Adv.
Mr. Zulfiker Ali P. S, AOR
Ms. Anna Oommen, Adv.
Ms. Lebina Baby, Adv.

For Respondent(s) Mr. Abhishek Chaudhary, AOR
Mr. Sudeep Kumar, AOR
Mr. P. Narasimhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)